

RAJASTHAN HIGH COURT, JODHPUR

CORRIGENDUM

Date : 25.05.2015

Following amendments in Column No.2 of Order No. Estt.(RJS)/52/2015 dated 23.05.2014, are hereby made :-

1. At Sl.No.5 the name of court be read as **Spl.JM (NI Act Cases Court) No.3, Ajmer** instead of Spl.JM (NI Act Cases Court) No.2, Ajmer.
2. At Sl.No.6 the name of court be read as **Spl.JM (NI Act Cases Court), Beawar** instead of Spl.JM(NI Act Cases Court) No.2, Ajmer.
3. At Sl.No.84 the name of court be read as **Addl.Sr.CJ-Cum-ACMM No.18, Jaipur Metropolitan, Jaipur** instead of **Addl.Sr.CJ-Cum-ACMM No.18, Jodhpur Metropolitan, Jodhpur.**
4. At Sl.No.150 the name of court be read as **Spl.JM (NI Act Cases Court) No.3, Udaipur** instead of ACJ & JM No.1 (Nort), Udaipur.

BY ORDER,


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2015/8478

Date : 25.05.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/QSD (F&T)/Rajasthan High Court, Jodhpur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Adm.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S. Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. Concerned District & Sessions Judges.
7. Concerned Officers/Courts/Posts/Treasury Officers.

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REGISTRAR GENERAL